

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018 IN
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : Rule 11,241/242,2(15) &32 of NCLT Rules 2016

ORDER

Ld. Counsel Ms. Pornima and Mr. Raj Jhabakh for the Petitioner as well as Ld. Counsel Mr. Srinath Iyengar for R1 to R5, Ld. Counsel Mr. Moorthy Kandasamy for R6 to R8 in main Company Petition and Mr. V. Mahesh, PCS for R9 is present.

The Ld. Counsels for the parties states that pleadings have been completed.

At request, list the matter on **05.11.2020** for arguments.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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